## Declaration or Assets and Liabilities



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Year-2022-23

I, Vivek

Kumar

son/daughter/wife

of

Shree

Arjun

Singh

aged 55 Years, belonging to Bihar Vidhan Sabha Sachivalaya service and presently working as

Office Attendant (Bihar Vidhan Sabha) given herein below the details of the assets (immovable,
movable, bank balance, etc.) or myself, my spouse and dependants\*:

## A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.	Description	Self	Spouse name (s) Sunita Devi	Dependant-1 Daughter- Tanya Singh	Dependant 2	Dependant-
(i)	Cash	15000/-	25000/-	Nil		
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	10000/- in SBI , Bihar Vidhan Mandal Patna A/c-10839484541	10000/- SBI Hanuman Nagar, Kankadbagh, Patna	Nil		
(iii)	Bonds, Debentures and shares in Companies	Nil	Nil	Nil		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC POLICIES- 1. 4549/- half yearly 2. 6021/- half yearly 3. 3032/- half yearly 4. 1516/- half yearly 5. 299/- Quarterly	LIC POLICY- 1. 1112/- half yearly	Nil		h,
(v)	Motor Vehicles (details of make, etc.)	MOTORCYCLE No BR01AX0752	Nil	Nil		
(vi)	Jewellery (give details of weight and value)	Nil	GOLD-150 gram	Nil		
	Other assets, such as values of claims / interests Value of Bo	Nil nds / Shares / D	Nil ebentures as per	Nil		- Ct- I

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No	Description	Self	Spouse name (s) Sunita Devi	Dependant- 1 Daughter- Tanya Singh	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil		
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	· Nil	Nil	Nil		
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil		
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil		
(v)	Other (such as interest in property)	Nil	Nil	Nil		

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	Nil	
	(ii) Loans from financial institutions	Nil	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	
	(b) dues to departments dealing with supply of water	Nil	
	(c) dues to departments dealing with supply of electricity	Nil	manic service make an area of the contract of

	(d) dues to departments dealing with telephones	Nil	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters).	Nil	
	(f) Other dues, if any	Nil	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AMXPK5332N	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	
	(iii) Sales Tax [ Only in case of proprietary business]	Nil	
	(iv) Property Tax	Nil	

C Personal Detail		
GPF/CPF/PRAN No.	-	PTS/BLA-1178
Gender	:-	M (M/F)
Date of Birth	:-	0 4 0 5 1 9 6 7 (DD/MM/YYYY)
Class/Group	;-	C (A/B/C)
Cadre	:-	BIHAR VIDHAN SABHA SACHIVALAYA
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	÷	PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Vivek Kumar

Name of Employee: VIVEK KUMAR

Place: PATNA Designation: OFFICE ATTENDANT

Date: 14-02-2023 Department: BIHAR VIDHAN SABHA, PATNA

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.